

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA NO. 435 of 1997

Friday, this the 11th day of April, 1997

CORAM

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

Paulose Habel, S/o Paulose,
Ummamkuzhiyil House,
C.Kuthumkal PO, Rajakkad (via),
Idukki.

.. Applicant

(By Advocate Mr. MR Rajendran Nair)

Versus

1. The Sub Divisional Inspector of Post Offices, Munnar Sub Division, Munnar.
2. Shri Jayan, Extra Departmental Mail Carrier, C.Kuthumkal PO, Rajakkad (via), Idukki. .. Respondents.

(By Advocate Mr.TPM Ibrahim Khan, SCGSC (R1))

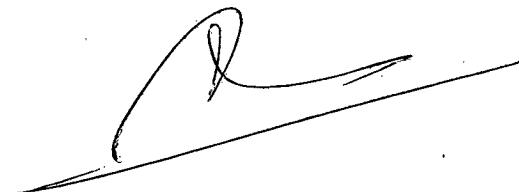
The application having been heard on 11-4-1997, the Tribunal on the same day delivered the following:

O R D E R

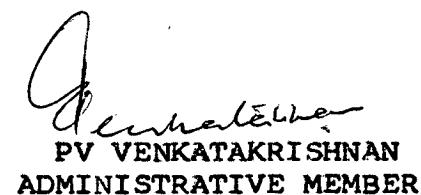
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

It is seen that with the disposal of the MA 456/97 the main relief prayed for in the OA is granted. This being an alternative prayer nothing survives for further consideration in the OA. The Original Application accordingly, stands disposed of. No costs.

Dated the 11th of April, 1997



AM SIVADAS
JUDICIAL MEMBER



PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER